GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA UNSTARRED QUESTION NO. 144 TO BE ANSWERED ON 2ND FEBRUARY, 2018

AYURVEDA AND HOMOEOPATHIC COLLEGE

144. SHRI LAKHAN LAL SAHU:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) the number of Ayurveda and Homoeopathic colleges which have been given recognition by the Government/set up by the Government in the country during the last three years and the current year, State/UT-wise and the criteria fixed for granting recognition/setting up such colleges;
- (b) whether the cases of alleged irregularities and malpractices in granting approval/recognition to the Ayurveda and Homoeopathic colleges have come to the notice of the Government; and
- (c) if so, the number of such cases which have come to the light and the details of the action taken by the Government in this regard, State/UT-wise?

ANSWER THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

(a): The number of Ayurveda and Homoeopathic colleges recognised by the Government/setup by the Government in the country during last three years.

S.	Year	No of colleges	
No			
1.	2014-15	444 (including 23 new colleges)	
2.	2015-16	431 (including 22 new colleges)	
3	2016-17	464 (including 51 new colleges)	
4.	2017-18	460 (including 74 new colleges)	

The State/UT- wise detail is annexed (Annexure).

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All Ayurveda and Homoeopathic Institutions including new Ayurveda and Homoeopathic colleges have to fulfil the minimum standards requirement in terms of infrastructure, teaching and training facilities referred in Indian Medicine Central Council (Requirement of Minimum standards for under graduate Ayurveda Colleges and attached hospitals) regulation 2016, Indian Medicine Central Council (Post graduate Ayurveda education) regulation 2016 and Homoeopathic Central Council (Minimum standards Requirement of Homoeopathic colleges and attached hospitals) regulation 2013 to ensure that quality education is maintained.

(b) & (c): No information regarding the cases of alleged irregularities and malpractices in granting approval/recognition to the Ayurveda and homoeopathic colleges have come to the notice of the Government.

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ANNEXURE

List of Ayurveda and Homoeopathic colleges

Sl.	State/UT	Ayurveda				Homoeopathy			
No.		2014-15	2015-16	2016-17	2017-18	2014-15	2015-16	2016-17	2017-18
1.	Andhra Pradesh	2	3	3	3	04	04	05	05
2.	Arunachal	0	0	0	0	01	01	01	01
	Pradesh								
3.	Assam	1	1	1	1	03	03	03	03
4.	Bihar	5	4	4	4	15	15	15	15
5.	Chandigarh	1	0	0	0	01	01	01	01
6.	Chhattisgarh	4	3	5	4	03	03	03	03
7.	Delhi	2	2	3	2	02	02	02	02
8.	Goa	1	1	1	0	01	01	01	01
9.	Gujarat	11	12	18	25	17	18	19	31
10.	Haryana	8	9	10	7	01	01	01	01
11.	Himachal	2	2	3	3	01	01	01	01
	Pradesh								
12.	Jammu and	1	1	0	1	00	00	00	00
	Kashmir								
13.	Jharkhand	1	1	0	0	04	04	04	05
14.	Karnataka	55	46	46	34	11	11	11	11
15.	Kerala	17	16	15	1	05	05	05	05
16.	Madhya Pradesh	11	12	13	16	19	20	23	24
17.	Maharashtra	64	57	49	35	49	50	50	53
18.	Meghalaya	0	0	1	0	00	00	01	01
19.	Odisha	5	4	4	5	06	06	06	06
20.	Pondicherry	1	1	1	0	00	00	00	00
21.	Punjab	13	12	9	12	04	04	04	04
22.	Rajasthan	10	10	10	9	08	08	08	08
23.	Tamil Nadu	4	5	5	3	10	12	12	12
24.	Telangana	2	2	2	1	02	03	04	05
25.	Uttar Pradesh	22	21	43	55	10	10	10	11
26.	Uttarakhand	6	6	10	14	02	02	02	02
27.	West Bengal	4	3	4	2	12	12	12	12
Total		253	234	260	237	191	197	204	223